

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO.17/2010

Sub: Miss. Petition for grossing up return on equity at MAT tax rate applicable for the Financial year 2009-10 onward for the period from 2009-14.

.Date of hearing : 11.2.2010

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri V.S.Verma, Member

Petitioner : Powerlinks Transmission Limited, New Delhi

Respondent : Power Grid Corporation of India Ltd. and Others

Parties present : 1. Shri B.A.Choudhery, PTL
2. Shri Suresh Sachedev, PTL
3. Shri Ajay Bagri, PTL
4. Shri D.K.Nandi, PTL
5. Miss Nita Jha, PTL

Through this petition, the petitioner, Powerlinks Transmission Limited has prayed to allow the current applicable MAT tax rate i.e. 16.995% (including surcharge 10% and education cess 3%) for the purpose of working out tariff by grossing up return on equity and bring necessary amendments to this effect.

2. The Commission after hearing representative of the petitioner directed to issue notice to the respondents.

3. The petitioner was directed to serve copy of the petition on the respondents immediately, if already not served. The respondents may file their reply latest by 28.2.2010 with a copy to the petitioner who may file its rejoinder, if any, by 12.3.2010.

4. The petition shall be re-notified on 16.3.2010.

Sd/-
(T. Rout)
Joint Chief (Law)